

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 465/2023
IN THE MATTER OF :**

ASHISH SHARMA

APPLICANT

VERSUS

STATE OF U.P.

RESPONDENT

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THROUGH 

CPS LEGAL (ADVOCATES & SOLICITORS)
ADVOCATES FOR PROJECT PROPONENT
OFF: E-78, LGF, EAST OF KAILASH,
NEW DELHI – 110065
MOB: +91-9205725659, +91-8550936358
EMAIL: INFO@CPSLEGAL.IN

PLACE: Ghaziabad

DATE: 26.12.2023

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 465/2023

IN THE MATTER OF :

ASHISH SHARMA

APPLICANT

VERSUS

STATE OF U.P.

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**REPLY ON BEHALF OF PROJECT PROPONENT- M/S
GAURSONS PROMOTERS PVT LTD**

MOST RESPECTFULLY SHOWETH:

1. At the outset, the answering Project Proponent- M/s Gaursons Promoters Pvt Ltd, disputes and denies the contents of the above captioned OA registered by this Hon'ble Tribunal based on an e-mail received from Applicant under reply as if traversed *seriatim* unless specifically admitted herein and therefore no part of the OA should be deemed admitted for want of a specific denial.
2. That the answering Project Proponent "M/s Gaursons Promoters Pvt Ltd" is a private limited company having its registered -office at Office no.- F-101, First Floor, Plot no. 2/3, Ashish Commercial Complex, LSC, New Rajdhani Enclave, East Delhi-110092 (Hereinafter as "GPPL"). The present reply is being filed, signed and verified by Dhruv Gupta, presently working as Assistant Manager - Legal with GPPL and is duly authorized to represent GPPL in terms of the Board Resolution dated 04.09.2021. The said Authorized Representative is well conversant with the facts and circumstances of the present matter based on records and information as maintained by the GPPL in relation to the present matter.

For Gaursons Promoters Pvt. Ltd.


Authorised Signatory

True copy of the Board Resolution dated 04.09.2021 is marked and annexed hereto as **Annexure: P/1**.

3. The Project 14th Avenue / GC-14 "Gaur City 2" at plot no.-GH-03, Sector-16C, Greater Noida (U.P.) is a group housing project which has been developed by GPPL (Hereinafter as "Project"). The said Project consists of total 21 towers comprising of a total of 4693 flats. Presently, there are 3800 families residing in these complexes. The Project Proponent has diligently arranged for Solid Waste Management in strict compliance with the regulations stipulated in the Solid Waste (Management & Handling) Rules, 2016 published on 08.04.2016 by Ministry of Environment, Forest and Climate Change (MoEFCC), New Delhi and is not contravening any provisions of the said rules.
4. That the Applicant Mr. Ashish Sharma, is the resident of Flat no. 16066, in Tower-I, at the Project developed by GPPL. The Applicant approached this Hon'ble Tribunal vide an email raising issues qua solid waste management by the Project Proponent supported with two photographs of the Garbage Room in basement of Tower-I. It is most relevant to submit here that the Organic Waste Composter (OWC) /Garbage Room, which is located underneath Tower-I in Basement 1 is duly approved and sanctioned by Greater Noida Authority. True Copy of the GNIDA approved and sanctioned map depicting OWC Room location is marked and annexed hereto as **Annexure: P/2**.
5. The Applicant has malafidely concealed the true and correct facts and has presented incomplete facts before this Hon'ble Tribunal, during the hearing conducted on 03.08.2023. It is most humbly submitted that Organic Waste Composter (OWC) /Garbage Room, which is located underneath Tower-I in Basement 1 is duly approved and sanctioned by Greater Noida Authority and the Project Proponent takes all measures for


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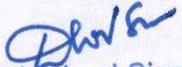
effectively running the said set up and takes all due measures for its up keep. Since the OWC is a machine set up, usual wear and tear in functioning of the same is likely to cause some leakage but the same is periodically checked for and fixed by the Project Proponent.

6. That this Hon'ble Tribunal has been pleased to register the email dated 10.05.2023 written by the Applicant as the above captioned OA. Vide order 03.08.2023 this Hon'ble Tribunal directed constitution of a Joint Committee to ascertain the factual position and take appropriate remedial action with regard to the issue raised by the Applicant. Accordingly, a Joint Committee comprising of Uttar Pradesh State Pollution Control Board, the Commissioner, Municipal Corporation, Greater Noida and the District Magistrate, Gautam Budh Nagar was to be constituted:-

- i. to meet within one week;
- ii. to undertake visits to the site;
- iii. to look into the grievances of the Applicant;
- iv. to associate the Applicant and Representative of the concerned Project Proponent;
- v. to verify the factual position particularly compliance with the Solid Waste Management Rules, 2016; and
- vi. to take appropriate remedial action by following due course of law and giving opportunity of being heard to the Project Proponent.

7. That in compliance of the order dated 03.08.2023 passed by this Hon'ble Tribunal, the Joint Committee inspected the Project site on 14.09.2023 in presence of the Project Manager. Pursuant to the said site inspection, on 28.10.2023, the Project Proponent received a letter dated 16.09.2023

For Gaursons Promoters Pvt. Ltd.


Authorised Signatory

issued by the Regional Officer, Uttar Pradesh Pollution Control Board, Greater Noida bearing reference no. 696/NGT-67/2023. Vide the said letter dated 16.09.2023, *inter alia* details and documents regarding solid waste management, arrangement of disposal of waste, plant and machinery, manure generation from organic waste, site identified for collection of waste, dustbins, purchase of anti-smell chemicals etc. were sought from the Project Proponent.

8. That a detailed reply dated 03.11.2023 on behalf of GPPL- the Project Proponent to the aforesaid letter dated 16.09.2023 was communicated to the Regional Officer, Uttar Pradesh Pollution Control Board, Greater Noida along with all requisite annexures which comprised of all data, facts, figures and approvals wherever necessary. True Copy of Response dated 03.11.2023 on behalf of GPPL to Letter Dated 16.09.2023 issued by the Regional Officer, Greater Noida Uttar Pradesh Pollution Control Board bearing reference number 696/NGT-67/2023 is marked and annexed hereto as **Annexure: P/3**.
9. That the most relevant excerpts of the detailed reply dated 03.11.2023 on behalf of the Project Proponent are summarized below:

COMPLIANCE IN TERMS OF SOLID WASTE (MANAGEMENT & HANDLING) RULES, 2016 PUBLISHED ON 08.04.2016 BY MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEFCC), NEW DELHI

- A) A Garbage Agency has been appointed for implementation of Solid Waste Management System by GPPL.
- B) Two distinct dustbins (Green and Blue) are provided to facilitate waste segregation, primarily categorized as Dry and Wet Waste, allocated to each flat owner.

For Gaursons Promoters Pvt. Ltd.


Authorised Signatory

- C) Solid waste generated from each flat is collected using the respective dustbins for Dry and Wet Waste.
- D) A total of 58 dustbins, each of 220 liters capacity and equipped with wheels, have been provided for the purpose of collecting garbage from the project.
- E) Waste Segregation techniques have been undertaken by GPPL by categorizing various types of waste such as Biodegradable, Non-Biodegradable, Recyclables, Hazardous, and E-waste within the Project.
- F) Biodegradable waste, sorted and segregated, is subsequently converted into compost via the Organic Waste Composter (Hereinafter as "OWC") installed at the site and utilized in the Horticulture within the Project.
- G) Other segregated wastes like Non-Biodegradable, Recyclables, Hazardous and E-waste etc. are appropriately managed and subsequently handed over to the respective Waste Handling Agencies.

ORGANIC WASTE COMPOSTER / OWC MACHINES & UTILISATION OF MANURE FROM OWC MACHINES

- H) The OWC Machine Room / Garbage Room is located underneath Tower-I in Basement 1. The map for the OWC Room's location, has been approved and sanctioned from Greater Noida Authority.
- I) Two OWC Machines of 1000 Kg/day Capacity Each have been installed at the Project to manage total solid waste generated i.e. approximately 5130 KGs (out of which about 2000 kg/day is biodegradable).

For Gaursons Promoters Pvt. Ltd.


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- J) OWC Machine installed in the project is of Make -SMS Hydrotech from Faridabad. Daily electricity consumption of each machine is around 40 -50 Units considering 12-14 Hours Operation per day
- K) The Manure generated from OWC Machine is used in landscaping areas within and outside the Project. The excess manure is being handed over to the garbage vendor for self-use/sale.

ODOUR CONTROL MEASURES

- L) Bleaching Power and Anti Odour chemical are being administered daily within the Project premises for sanitation and cleaning purposes.
- M) The issue of unpleasant Odour s emanating from the area has been addressed by rectifying air leakages in the Garbage Room. Regular use of Anti-Odour Chemicals and Bleaching Powder has been implemented in the Garbage Room.
- N) The logbook detailing the issuance of Anti-Odour Chemicals and Bleaching Powder to the Garbage Agency is being maintained by GPPL.
- O) The repair and maintenance work for the ducting system is conducted periodically.
10. That it was after the aforesaid reply dated 03.11.2023 was posted by the Project Proponent in compliance of notice dated 16.09.2023 by the Regional Officer, UPPCB, Greater Noida, a notice dated 01.11.2023 issued by The Chief Environment Officer, UPPCB, Lucknow was received by the Project Proponent on 7.11.2023. The Project Proponent responded to the notice dated 01.11.2023 vide a reply dated 28.11.2023 addressed to the Chief Environment Officer, UPPCB, Lucknow. True Copy of the Reply of the Project Proponent dated 28.11.2023 in compliance of notice dated notice dated 01.11.2023 issued by the Chief

Environment Officer, UPPCB, Lucknow is marked and annexed hereto as is marked and annexed hereto as **Annexure: P/4**.

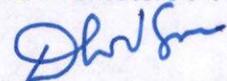
11. That it is most humbly submitted that the Joint Committee constituted by this Hon'ble Tribunal in the present OA submitted its report vide an email dated 07.11.2023. Since the Report was compiled by the Joint Committee before the notice dated 1.11.2023 issued by the Chief Environment Officer, UPPCB, Lucknow was received by the Project Proponent, the said response is not recorded in the report submitted by the Joint Committee.
12. That the main observations made by the Joint Committee in the said report and the response by the Project Proponent are summarized below:

S.N.	MAIN OBSERVATIONS OF THE JOINT COMMITTEE	RESPONSE TO THE OBSERVATION BY THE PROJECT PROPONENT
1.	Project has installed organic waste converter (OWC) Machine for processing and disposal of municipal solid waste generated from said project in basement. One exhaust pipe/ ducting is provided for same, which opens on the top floor.	The Organic Waste Composter (OWC)/Garbage Room, which is located underneath Tower-I in Basement 1 is duly approved and sanctioned by Greater Noida Authority. True Copy of the sanction plan approved by GNIDA has already been annexed above.
2.	It was observed that there is a gap in the joints of the duct/Exhaust pipe installed for the organic waste converter (OWC) section,	The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages and ventilation grills cleaning work in the Garbage Room and the proof to that effect


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	<p>due to which foul smell was observed in the nearby area.</p>	<p>was annexed along with reply dated 3.11.2023 in compliance of notice dated 16.09.2023. True Copy of Photographs of cleaning of ventilation grills works and air leakages repair are marked and annexed hereto as Annexure: P/5.</p>
<p>3.</p>	<p>Project proponent has not provided logbook of OWC, consumption anti-smell chemicals and copy of approved map by GNIDA with location of OWC</p>	<p>All the logbooks are being duly and periodically prepared and maintained by the Project Proponent. The copy of logbook of OWC, copy of Log of consumption of anti-smell chemicals and copy of approved map by GNIDA with location of OWC has already been provided by the Project Proponent along with its reply dated 3.11.2023 and reply dated 28.11.2023. True Copy of Log Book of OWC Machine and True Copy Log Book of Anti Odor chemical and bleaching power maintained at site are marked and annexed hereto as Annexure: P/6 (Colly).</p>

For Gaursons Promoters Pvt. Ltd.



Authorised Signatory

4.	Project proponent has not provided generation of solid waste per day, details of disposal of solid waste (dry and wet), Capacity of OWC and duration of operation of OWC per day, Details of disposal of manure as informed to be produced by OWC installed at project.	The Project Proponent has installed OWC Machine of SMS Hydrotech make, all the technical details viz a vis the capacity, operation etc of the said machine have been provided along with the details of solid waste generation/ disposal etc by the Project Proponent along with reply dated 3.11.2023 in compliance of notice dated 16.09.2023. True Copy of Technical Details of OWC Machine are marked and annexed hereto as Annexure: P/7.
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13. That it is most humbly submitted that in the light of the aforesaid facts and circumstances along with supporting annexures, it is evident that the Project Proponent is meticulously maintaining the Organic Waste Composter (OWC) /Garbage Room, which is located underneath Tower-I in Basement 1 and the same is duly approved and sanctioned by Greater Noida Authority. The Manure generated from OWC Machine is used in landscaping areas within and outside the project by the Project Proponent. Whereas the excess manure is handed over to the garbage vendor for self-use/sale. For the sanitization and cleanliness purposes of


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the Garbage Room and for preventing odor, the Project Proponent uses bleaching powder along with anti-odor chemicals on a daily basis. Additionally, the Project Proponent has arranged for Solid Waste Management in strict compliance with the regulations stipulated in the Solid Waste (Management & Handling) Rules, 2016 published on 08.04.2016 by Ministry of Environment, Forest and Climate Change (MoEFCC), New Delhi. Thus, it is clear beyond any reasonable doubt that present OA is based on concealment of material facts by the Applicant and further the Project Proponent is not in contravention of law qua the Solid Waste Management/Disposal at the Project, further the temporary issue of odor also stands fixed. Hence it is most humbly prayed that this Hon'ble Tribunal may kindly be pleased to dismiss the present OA with cost.

14. That the answering Project Proponent seeks leave of this Hon'ble Tribunal to reserve its right to amend/modify/supplement the present reply and supporting annexures if the need arises for the same during the course of pendency of the above captioned OA with liberty of this Hon'ble Tribunal.

For Gaursons Promoters Pvt. Ltd.


Authorised Signatory

AUTHORISED REPRESENTATIVE
(M/S GAURSONS PROMOTERS PVT LTD)

THROUGH


CPS LEGAL (ADVOCATES & SOLICITORS)
ADVOCATES FOR PROJECT PROPONENT
OFF: E-78, LGF, EAST OF KAILASH,
NEW DELHI – 110065
MOB: +91-9205725659, +91-8550936358
EMAIL: INFO@CPSLEGAL.IN

PLACE: Ghaziabad

DATE: 26.12.2023

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 465/2023

IN THE MATTER OF :

ASHISH SHARMA

APPLICANT

VERSUS

STATE OF U.P.

RESPONDENT

AFFIDAVIT

I, Dhruv Gupta aged about 26 years, S/o Late Shri. Arvind Kumar Gupta working as Assistant Manager - Legal with the Gaursons Promoters Pvt Ltd at Gaur Biz Park, Plot No.1, Abhay Khand-II, Indirapuram, Ghaziabad-201014, Uttar Pradesh, do hereby solemnly affirm and declare as under:

1. That I am the Authorized Representative of the above named Project Proponent- M/s Gaursons Promoters Pvt Ltd in the above captioned OA and am well conversant with the facts of the case as per the knowledge derived from the records maintained by the office of Project Proponent- M/s Gaursons Promoters Pvt Ltd and I am competent to swear the present affidavit.
2. That I say that the contents of the accompanying reply have been drafted by my counsel under my instruction and contents of which are true and correct and no part of it is false and nothing material has been concealed therefrom.
3. That I say that all the annexures annexed thereto are true copies of their originals.

For Gaursons Promoters Pvt. Ltd.

Dhruv Gupta

DEPONENT
Authorised Signatory

VERIFICATION:

Verified at Ghaziabad on this 26th day of December, 2023 that the contents made in this Affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

For Gaursons Promoters Pvt. Ltd.

Dhruv Gupta

DEPONENT
Authorised Signatory

ATTESTED

Munendra Kumar Shishodia
Munendra Kumar Shishodia
Advocate
Dist. Court G.B.N.

26 DEC 2023





CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE DULY CONVENED MEETING OF THE BOARD OF DIRECTORS OF M/S GAURSONS PROMOTERS PRIVATE LIMITED HELD ON SATURDAY 04.09.2021 FROM 09.20 A.M. TO 09.35 A.M. AT THE CORPORATE OFFICE OF THE COMPANY AT GAUR BIZ PARK, PLOT NO-1, ABHAY KHAND-II, INDIRAPURAM, GHAZIABAD,

"RESOLVED THAT Mr. Dhruv Gupta S/o Arvind Kumar Gupta (AM-Legal) of the company whose specimen signatures duly attested are appended below, be and is hereby authorized on behalf of the company to appear before any Court of Law, consumer forum, tribunal attend hearing give statement /undertaking / affidavit / reply / vakalatnama / POA/further authorization and sign all documents/letters in respect of law matters as and when required by the Company.

'FURTHER RESOLVED THAT Mr. Dhruv Gupta (AM-Legal) Authorised Signatory of the company be and is hereby authorized to sign ,execute, all the agreements, papers, resolutions, etc. as may be required for the above said purpose

RESOLVED FURTHER THAT this resolution will be valid till Mr. Dhruv Gupta is in employment of the company.

**Certified true copy
For Gaursons Promoters Pvt. Ltd**

For GAURSONS PROMOTERS PVT. LTD.

**Veenu Gupta
Company Secretary
M.no-19013**

Dhruv Gupta

**(Signed & accepted)
(Dhruv Gupta)**

For GAURSONS PROMOTERS PVT. LTD.

Veenu Gupta
**(Signed & attested)
(Veenu Gupta)**

Company Secretary
M. No. 19013



GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, LSC New Rajdhani Enclave, Delhi-110092

REAL ESTATE | RETAIL | EDUCATION | HOTELS | SPORTS | INFRASTRUCTURE | MEDIA

EU: 156 IN TVR: 6985113226454
 SP SEC:2 NOIDA SO (261309)
 Counter No:1,04/11/2023,12:05
 To:CHIEF ENVIRONMENT OFFICER,,
 PIN:226010, Ganti Nagar SO
 From:GAURSON GROUP,,
 Wt:195gms
 Amt:47.20(Cash)Tax:7.20
 <Track on www.indiapost.gov.in>

ok.
 Akshat
 4/11/2023

GAURSON
 your own world

Dated- 03.11.2023

To
 The Regional officer, Greater Noida
 Uttar Pradesh Pollution Control Board,
 A-1, First Floor, Commercial Complex, Sector Beta-2,
 Greater Noida-Gautam Buddh Nagar (UP).

Sub : In response to your letter dated 16.09.2023 bearing reference number 696/NGT-67/2023 concerning compliances of order dated 03.08.2023 passed by the Hon'ble National Green Tribunal in (OA No. 465/2023 Ashish Sharma Versus State of UP) in the Group Housing Project 14th Avenue / GC 14 "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.)

- Ref :**
1. Your Letter no. - 696/NGT-67/2023 dated 16.09.2023 (Annexure 1)
 2. Log Book Copy of Solid Waste Management Works (Annexure 2)
 3. SOP Issued to Garbage Agency document (Annexure 3)
 4. Technical Details of OWC Machine (Annexure 4)
 5. Approved Sanctioned Map from Greater Noida Authority (Annexure 5)
 6. Purchase order of Anti Odor chemical and bleaching power (Annexure 6)
 7. Photographs of OWC Machine in working condition (Annexure 7)
 8. Photographs of Solid Waste Management System at GC 14 Site (Annexure 8)
 9. Photographs of Manure Use in Horticulture Area within Project GC 14 (Annexure 9)
 10. Photographs of Garbage Room Deep Cleaning Work After Work Completion in Evening (Annexure 10)
 11. Photographs of ducting work maintenance work (Annexure 11)
 12. WO & Payment details of Maintenance Contract of Duct Work (Annexure 12)
 13. Log Book of Anti Odor chemical and bleaching power maintained at site (Annexure 13)

Respected Sir,

With reference to the above subject, we would like to inform that we have developed a Group Housing Project "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.).

In view of your Letter no. - 696/NGT-67/2023 dated 16.09.2023 which was received on 28th October 2023, we would like to state that the project GC14 (14th Avenue) consists of total 21 towers comprising of a total of 4693 flats. Presently, there are 3800 families residing in these complexes.

1. As per the calculation sheet below, total solid waste generated is approximately 5130 KGs out of which about 2000 kg/day is biodegradable waste. Two OWC Machines of 1000 Kg/day Capacity Each have been installed to manage this waste. (Please Refer Annexure 2).

For Gaursons Promoters Pvt. Ltd.

Akshat

Authorised Signatory

GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free: 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off.: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, LSC New Rajdhani Enclave, Delhi-110092

OWC Machine Calculation - GC 14/ 14th Avenue		
Description	Unit	Particulars
Occupied No. of Flats	Numbers	3800
Average Occupancy / Flat	Numbers	4.5
Total Population	Numbers	17100
Residential Refuse (As per NBC 2016)	Kg / Capita / Day	0.3
Estimated Waste Generated	Kg / Day	5130
Estimated Organic Waste Generated (40%)	Kg / Day	2052
Estimated Inorganic Waste Generated	Kg / Day	3078
Capacity of OWC Machine Installed at Site	Kg./ Day	2000

2. The Solid Waste Management System implemented at the site is detailed in the SOP issued to the Garbage Agency appointed for such purposes. (Please Refer Annexure 3).
3. OWC Machine installed in the project is of Make - SMS Hydrotech from Faridabad. Daily electricity consumption of each machine is around 40 - 50 Units considering 12 - 14 Hours Operation per day. (For Technical Details Please Refer Annexure 4)
4. The Manure generated from OWC Machine is used in landscaping areas within and outside the project. The excess manure is being handed over to the garbage vendor for self-use/sale.
5. The OWC Machine Room / Garbage Room is located underneath Tower I in Basement 1. The map depicting the OWC Room's location, as approved and sanctioned from Greater Noida Authority is attached herewith as Annexure 5.
6. Bleaching Power and Anti Odor chemical are being administered daily within the project premises for sanitation and cleaning purposes. A copy of Purchase order of Anti Odor chemical and bleaching power is attached herewith as Annexure 6.
7. In extension of the aforementioned practices, we have diligently arranged for Solid Waste Management in strict compliance with the regulations stipulated in the Solid Waste (Management & Handling) Rules, 2016 published on 08.04.2016 by Ministry of Environment, Forest and Climate Change (MoEFCC), New Delhi (actual site images are annexed as Annexure 8) details of which are as follows :
 - We are providing two distinct dustbins (Green and Blue) to facilitate waste segregation, primarily categorized as Dry and Wet Waste, allocated to each flat owner.
 - Solid waste generated from each flat is collected using the respective dustbins for Dry and Wet Waste.
 - We are undertaking Waste Segregation techniques by categorizing various types of waste such as Biodegradable, Non-Biodegradable, Recyclables, Hazardous, and E-waste within the Project.
 - Biodegradable waste, sorted and segregated, is subsequently converted into compost via the Organic Waste Composter installed at the site (Images annexed as Annexure 7) and utilized in the Horticulture within the Project. (Images annexed as Annexure 9)
 - Other segregated wastes like Non-Biodegradable, Recyclables, Hazardous and E-waste etc. are appropriately managed and subsequently handed over to the respective Waste Handling Agencies.

For Gaursons Promoters Pvt. Ltd.

GAURSONS PROMOTERS PRIVATE LIMITED

Regd. Off.: Office No.-101, First Floor,
Ashish Commercial Complex, Plot No-2/3,
LSC New Rajdhani Enclave, Delhi-110092
Corp. Off.:Gaur Biz Park Plot No.-1, Abhay Khand-II,
Indrapuram, Ghaziabad - 201014 (U.P) India

TEL: +91-120-434 3333
TOLL FREE: 1800 180 3052
E: customercare@gaursonsindia.com
W: gaursonsindia.com
CIN: U45200DL2006PTC157197

(Signature)
Authorized Signatory



GAUR CITY-2

8. A total of 58 dustbins, each of 220 liters capacity and equipped with wheels, have been provided for the purpose of collecting garbage from the project.
9. The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages in the Garbage Room. Regular use of Anti-Odor Chemicals and Bleaching Powder has been implemented in the Garbage Room. Images depicting the deep cleaning process are appended to this letter as **Annexure 10**.
10. The logbook detailing the issuance of Anti-Odor Chemicals and Bleaching Powder to the Garbage Agency is annexed herewith as **Annexure 13**.
11. The repair and maintenance work for the ducting system is currently in progress and is expected to be finalized within the next ten days. Images of the maintenance work is annexed herewith as **Annexure 11**, accompanied by the Work Order Copy and Payment Details to the contractor, provided as **Annexure 12**.

In view of the above details and clarifications, we respectfully request your esteemed authority to render this complaint null and void.

Thanks,

Yours sincerely,

For M/s Gaursons Promoters Pvt. Ltd


 (Authorized Signatory)
 Mob-9911640690
 Encl.as above

CC To:

The Chief Environment Officer,
 Uttar Pradesh Pollution Control Board,
 T.C. - 12V. Vibhuti Khand,
 Gomti Nagar, Lucknow - 226010



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : regreaternoida@uppcb.in, फोन/फैक्स : 0120-232102

दिनांक : 16/09/23

सन्दर्भ संख्या :- 696/NM-67/2023

सेवा में,

मेसर्स 14th एवेन्यू, गौर सिटी-2,
प्लॉट नं० जी०एच०-03, सेक्टर- 16सी,
ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर

विषय: मा० एन०जी०टी०, नई दिल्ली में योजित OA No-465/2023 Ashish Sharma Versus State of U.P में पारित आदेश दिनांक 03.08.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अद्यत हो कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में OA No-465/2023 Ashish Sharma Versus State of U.P योजित है। उक्त ओ०ए० में आपके परियोजना M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautam Buddh Nagar से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण का उचित प्रबंधन न होने का उल्लेख है। तत्क्रम में मा० अधिकरण द्वारा पारित आदेश दिनांक 03.08.2023 के अनुपालन हेतु संयुक्त समिति द्वारा परियोजना का निरीक्षण दिनांक 14.09.2023 को श्री अक्षत, परियोजना प्रबंधक की उपस्थिति में किया गया। निरीक्षण के दौरान शिकायतकर्ता एवं परियोजना प्रतिनिधि से वार्ता के उपरान्त निम्न बिन्दुओं पर आख्या वांछित है:-

1. परियोजना से प्रतिदिन जनित होने वाले ठोस अपशिष्ट (ऑर्गेनिक/वेट वेस्ट, नॉन ऑर्गेनिक/ड्राई वेस्ट आदि) का विवरण लॉगबुक सहित।
2. परियोजना में ठोस अपशिष्ट के निस्तारण (ऑर्गेनिक/वेट वेस्ट, नॉन ऑर्गेनिक/ड्राई वेस्ट आदि) की व्यवस्था का पूर्ण विवरण।
3. परियोजना से जनित ठोस अपशिष्ट के निस्तारण हेतु स्थापित प्लांट एवं मशीनरी का विवरण यथा मशीनरी का नाम, क्षमता, प्रतिदिन संचालन किये जाने की अवधि, दैनिक विद्युत खपत का विवरण आदि।
4. ऑर्गेनिक वेस्ट कनवर्टर से जनित मेन्थोर की दैनिक मात्रा, उक्त के निस्तारण विधि आदि।
5. परियोजना से जनित ठोस अपशिष्ट के एकत्रण स्थल, ऑर्गेनिक वेस्ट कनवर्टर की स्थापना के सम्बन्ध में चिन्हित स्थल का परियोजना को ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा निर्गत Sanctioned map में हाईलाइट करते हुए Sanctioned map की प्रति।
6. ऑर्गेनिक वेस्ट कनवर्टर सेक्शन का संचालन एवं एन्टी स्मेल केमिकल्स के छिड़काव सम्बन्धी लॉगबुक, विद्युत खपत का विवरण एवं एन्टी स्मेल केमिकल्स के क्रय के बीजक की प्रति।
7. परियोजना में ठोस अपशिष्ट नियम, 2016 में निहित दायित्वों के अनुपालन में ठोस अपशिष्ट के निस्तारण का विवरण।
8. परियोजना से जनित ठोस अपशिष्ट के एकत्रण हेतु परियोजना में कितने इस्टबिन एवं ठोस अपशिष्ट को एकत्रण स्थल तक ट्रान्सफर किये जाने हेतु चार पहिया वाहनों का विवरण। परियोजना से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण के सम्बन्ध में मौके पर परियोजना को समिति द्वारा निम्नलिखित कमियों के निराकरण हेतु निर्देशित किया गया :-

1. परियोजना से जनित ठोस अपशिष्ट के भण्डारण स्थल पर 'वेट एवं ड्राई वेस्ट का पृथकीकरण किया जाता पाया गया, जबकि ठोस अपशिष्ट नियम, 2016 के अनुसार Segregated at source प्राविधानित है, नियमानुसार कार्यवाही अपेक्षित है।

Received on
28th October
2023
&
Need one week
time for reply
Submission of
this letter

H. K. Saini
DGM - Planning
Gaur

Dated- 28.11.2023

To
The Chief Environment Officer
Uttar Pradesh Pollution Control Board,
T.C.-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010, Uttar Pradesh

Sub : In response to your letter dated 01.11.2023 bearing reference number H02563/C-1/1514 concerning compliance of provisions of the Solid Waste Management Rules 2016 in the Group Housing Project 14th Avenue/GC-14, "Gaur City 2" at Plot No. GH-03, Sector-16C, Greater Noida, Uttar Pradesh

- Ref :**
1. Your Letter no. - H02563/C-1/1514 dated 01.11.2023 (Annexure 1)
 2. Receiving Copy of Letter No. 696/NGT-67/2023 dated 16.09.2023 (Annexure 2)
 3. Reply Letter Receiving to Pollution Control Board - Greater Noida (Annexure 3)
 4. Reply Posted via Speed Post to Pollution Control Board - Lucknow (Annexure 4)
 5. Photographs of cleaning of ventilation grills works and air leakages repair (Annexure 5)
 6. Log Book Copy of Solid Waste Management Works (Annexure 6)
 7. Log Book of Anti Odor chemical and bleaching power maintained at site (Annexure 7)
 8. Approved Sanctioned Map from Greater Noida Authority (Annexure 8)

Respected Sir,

We are writing in response to the above referenced letter sent to us by your esteemed office in compliance with the order dated 03.08.2023 passed by the Hon'ble National Green Tribunal in the OA No. 465/2023 Ashish Sharma Versus State of UP.

We wish to bring to your records that we had received the letter dated 16.09.2023 bearing reference number 696/NGT-67/2023 dated 16.09.2023 sent to us by the Uttar Pradesh Pollution Control Board, Greater Noida only on 28.10.2023. (Receiving Copy of which is attached as Annexure 2).

The reply to the said letter dated 16.09.20123 has been duly submitted by us vide our letter dated 03.11.2023 (Receiving Copy of the same is attached as Annexure 3) and a copy of the same was also sent to your esteemed office, at Lucknow via Speed Post on 04.11.2023. (Copy with Speed Post Receipt attached herewith as Annexure 4)

In View of the above the Company has already responded to concerns mentioned in this letter which are again stated as follows:-

1. The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages and ventilation grills cleaning work in the Garbage Room. (Photos of the same attached as Annexure 5)
2. Log Book copy of OWC Machine is submitted as Annexure 6

For Gaursons Promoters Private Limited

Ashish
Authorised Signatory

GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free: 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, LSC New Rajdhani Enclave, Delhi-110092

3. Regular use of Anti-Odor Chemicals and Bleaching Powder is being done in the Garbage Room. The logbook detailing the issuance of Anti-Odor Chemicals and Bleaching Powder to the Garbage Agency is annexed herewith as Annexure 7
4. The OWC Machine Room / Garbage Room is located underneath Tower I in Basement 1. The map depicting the OWC Room's location, as approved and sanctioned from Greater Noida Authority is attached herewith as Annexure 8

The Company is diligently maintaining the Garbage Room and using bleaching powder along with anti-odor chemicals on a daily basis. Therefore, we respectfully request your esteemed office not to take any coercive action against the Company and withdraw the averments made in the subject letter. We further request your good office to schedule a site inspection should you require a physical verification of facts.

Thanks,

Yours sincerely,

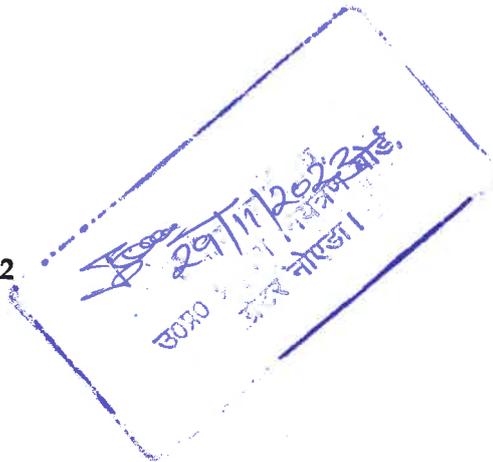
For M/s Gaursons Promoters Private Ltd

(Authorized Signatory) *Hemant*
 Mob-9811003978

Encl.as above

CC To:

1. The Regional Officer
 Uttar Pradesh Pollution Control Board,
 A-1, First Floor, Commercial Complex, Sector Beta-2
 Greater Noida-Gautam Budh Nagar, Uttar Pradesh
2. District Magistrate-Gautam Budh Nagar



GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free: 1800 180 3052

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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या H.02563/सी-1/1514 /2023 दिनांक 01/11/2023

सेवा में,

मैसर्स 14 एवेन्यू, गौर सिटी-2,
प्लॉट नं०-जी०एच०-03, सेक्टर-16सी,
ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर।

विषय- ठोस अपशिष्ट प्रबंधन नियम, 2016 के प्राविधानों का अनुपालन नहीं किये जाने के सम्बन्ध में।

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० सं०-465/2023 अशीष शर्मा बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 03.08.2023 का सन्दर्भ ग्रहण करने कष्ट करें। उक्त के अनुपालन में परियोजना मै० 14 एवेन्यू, गौर सिटी-2, प्लॉट सं०-जी०एच०-03, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण का उचित प्रबंधन न होने के सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन वाद ओ०ए० संख्या-465/2023 अशीष शर्मा बनाम स्टेट आफ यू०पी० योजित है। तत्कम में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 03.08.2023 के अनुपालन में संयुक्त समिति (अपर जिलाधिकारी (वि०/रा०), गौतमबुद्धनगर, विशेष कार्याधिकारी (स्वास्थ्य), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा परियोजना का निरीक्षण दिनांक 14.09.2023 को श्री अक्षत परियोजना प्रबंधक की उपस्थिति में किया गया।

संयुक्त निरीक्षण के दौरान परियोजना से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण के सम्बन्ध में मौके पर परियोजना को समिति द्वारा निम्नलिखित कमियाँ पाई गईं:-

1. ठोस अपशिष्ट के एकत्रण एवं आर्गेनिकवेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाइप के ज्वाइंट्स उचित प्रकार (एयर टाइट) से टावर के टॉप फ्लोर तक सील नहीं पाये गये, अनुरक्षण कार्य अपेक्षित है।
2. परियोजना द्वारा आर्गेनिक वेस्ट कनवर्टर के संचालन की लॉगबुक, एन्टी स्मेल कमिकल्स के छिडकाव सम्बन्धी लॉगबुक एवं प्राधिकरण द्वारा स्वीकृत मैप की प्रति अथवा स्वीकृत मैप में चिह्नित स्थल का विवरण उपलब्ध नहीं कराया गया।

तदोपरान्त परियोजना को उपरोक्तानुसार अभिलेख प्रस्तुत किये जाने हेतु एवं निरीक्षण में पायी गयी कमियों के निराकरण हेतु क्षेत्रीय कार्यालय, ग्रेटर नोएडा कार्यालय के पत्रांक-696/ एन०जी०टी०-67/ 2023, दिनांक 16.09.2023 द्वारा नोटिस प्रेषित किया गया है, किन्तु परियोजना द्वारा कोई प्रतिउत्तर प्रेषित नहीं किया गया है। परियोजना द्वारा ठोस अपशिष्ट प्रबंधन नियम, 2016 यथासंशोधित का अनुपालन नहीं किया जा रहा है।

उक्त को दृष्टिगत रखते हुए क्षेत्रीय कार्यालय द्वारा परियोजना के विरुद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 यथासंशोधित की सुसंगत धाराओं के अन्तर्गत कार्यवाही किये जाने की संस्तुति की गई है।

नगरीय ठोस अपशिष्ट के निस्तारण हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना सं०-1357(ई) दिनांक 08.04.2016 द्वारा ठोस अपशिष्ट प्रबंधन नियम, 2016 अधिसूचित है जो दिनांक 08.04.2016 से प्रभावी है। उक्त अधिसूचना के अन्तर्गत नगरीय ठोस अपशिष्ट का नियमानुसार सुरक्षित निस्तारण किया जाना प्राविधानित है। इस सम्बन्ध में उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा समय-समय पर निर्देशित किया गया है।

मा0 अधिकरण द्वारा निर्गत आदेश दिनांक 03.08.2023 में जारी निर्देशों एवं ठोस अपशिष्ट प्रबन्धन नियम, 2016 के प्राविधानों का अनुपालन सुनिश्चित किये जाने हेतु पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत निम्न निर्देश जारी किये जाते हैं-

1. यह कि परियोजना मैसर्स 14 एवेन्यू, गौर सिटी-2, प्लॉट नं0-जी0एच0-03, सेक्टर-16सी, ग्रेटर विरूद्ध सक्षम न्यायालय में वाद दायर क्यों न कर दिया जाये।
2. यह कि परियोजना मैसर्स 14 एवेन्यू, गौर सिटी-2, प्लॉट नं0-जी0एच0-03, सेक्टर-16सी, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर में ठोस अपशिष्ट के निस्तारण हेतु समुचित सुरक्षित व्यवस्था होने तक रू0 5000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति क्यों न अधिरोपित कर दी जाये।

उपरोक्त निर्देशों के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं इकाई एवं इकाई स्वामी का होगा।

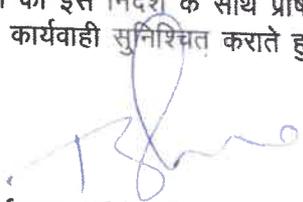
सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत।


(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

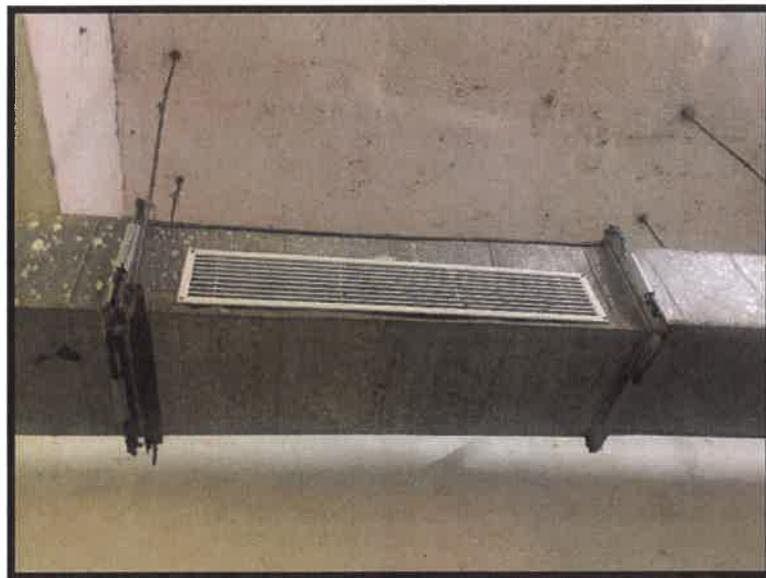
1. जिलाधिकारी, गौतमबुद्धनगर।
2. समस्त क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड ग्रेटर नोएडा को इस निर्देश के साथ प्रेषित कि मा0 अधिकरण द्वारा उक्त आदेश के अनुपालन हेतु आवश्यक कार्यवाही सुनिश्चित कराते हुये पर्यावरणीय क्षतिपूर्ति सम्बन्धी आख्या बोर्ड को प्रेषित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-1

0/2



Annexure 5 - Photographs of cleaning of ventilation grills works and air leakages repair





Monthly Report - Solid Waste Management

Name of Vendor - Blaney's Business Name of Operator - Shankar Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - May - 2022

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption Unit Kwh	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
01.5.22	8:30	1750	1310	12510	2245	64267	5:35	178	OK	Shankar	Sankar
02.5.22	8:10	1790	1350	12880	2278	64445	5:40	175	OK	Shankar	Sankar
03.5.22	8:05	1765	1300	13045	2403	64620	5:45	100	OK	Shankar	Sankar
04.5.22	8:00	1810	1395	12378	2608	64800	5:30	105	OK	Shankar	Sankar
05.5.22	8:10	1835	1430	13010	2337	64985	5:30	103	OK	Shankar	Sankar
06.5.22	8:20	1800	1400	13795	2164	65168	5:35	179	OK	Shankar	Sankar
07.5.22	8:15	1790	1380	14010	2450	65347	5:30	184	OK	Shankar	Sankar
08.5.22	8:30	1740	1350	12978	2119	65531	5:30	175	OK	Shankar	Sankar
09.5.22	8:00	1725	1310	12530	2433	65706	5:35	181	OK	Shankar	Sankar
10.5.22	8:25	1690	1295	12480	2378	65887	5:40	179	OK	Shankar	Sankar
11.5.22	8:10	1710	1330	12950	2135	66066	5:30	176	OK	Shankar	Sankar
12.5.22	8:20	1695	1280	11790	2427	66242	5:40	102	OK	Shankar	Sankar
13.5.22	8:10	1720	1330	11500	2564	66424	5:35	188	OK	Shankar	Sankar
14.5.22	8:10	1750	1350	12332	2712	66612	5:30	192	OK	Shankar	Sankar
15.5.22	8:15	1800	1410	12780	2315	66802	5:35	183	OK	Shankar	Sankar
16.5.22	8:15	1820	1410	12500	2178	66985	5:30	179	OK	Shankar	Sankar
17.5.22	8:25	1840	1435	12140	2340	67169	5:35	182	OK	Shankar	Sankar
18.5.22	8:30	1775	1395	12780	2730	67346	5:30	199	OK	Shankar	Sankar
19.5.22	8:00	1810	1400	13370	2164	67524	5:35	175	OK	Shankar	Sankar
20.5.22	8:10	1840	1400	13800	2370	67702	5:45	185	OK	Shankar	Sankar
21.5.22	8:10	1915	1410	13510	2442	67880	5:45	188	OK	Shankar	Sankar
22.5.22	8:20	1945	1395	14050	2637	68058	5:30	195	OK	Shankar	Sankar
23.5.22	8:10	1942	1375	12240	2179	68236	5:30	174	OK	Shankar	Sankar
24.5.22	8:15	1695	1295	12675	2103	68414	5:35	176	OK	Shankar	Sankar
25.5.22	8:30	1732	1380	13240	2504	68592	5:30	183	OK	Shankar	Sankar
26.5.22	8:10	1705	1410	13880	2349	68770	5:40	188	OK	Shankar	Sankar
27.5.22	8:25	1755	1385	12240	2342	68948	5:35	183	OK	Shankar	Sankar
28.5.22	8:10	1810	1420	11978	2078	69126	5:30	174	OK	Shankar	Sankar
29.5.22	8:15	1825	1435	11500	2245	69304	5:40	179	OK	Shankar	Sankar
30.5.22	8:10	1790	1395	11954	2310	69482	5:35	180	OK	Shankar	Sankar
31.5.22	8:00	1800	1410	12050	2369	69660	5:40	184	OK	Shankar	Sankar

Details of Consumables and maintenance works:
 Note- 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature of SWM Vendor
ANAM ENVIRO SERVICES
 Proprietor

Name & Signature of Facility Manager
14th Avenue
 Gaur City 2

Monthly Report - Solid Waste Management

Name of Vendor - Shreeji Enviro Name of Operator - Shantanu Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - JUNE-2022

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption Unit Kwh	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
01-6-23	8:30	1795	1400	12535	2411	69539	5:30	185	OK	Shantanu	Shantanu
02-6-23	8:20	1740	1395	12980	2519	69784	5:35	190	OK	Shantanu	Shantanu
03-6-23	8:00	1765	1320	13310	2378	69914	5:40	193	OK	Shantanu	Shantanu
04-6-23	8:15	1810	1400	13570	2442	70091	5:30	194	OK	Shantanu	Shantanu
05-6-23	8:00	1865	1450	11330	2467	70265	5:35	190	OK	Shantanu	Shantanu
06-6-23	8:10	1830	1410	11640	2341	70453	5:40	179	OK	Shantanu	Shantanu
07-6-23	8:20	1805	1395	12630	2510	70632	5:30	195	OK	Shantanu	Shantanu
08-6-23	8:30	1825	1305	12900	2464	70827	5:35	190	OK	Shantanu	Shantanu
09-6-23	8:15	1760	1425	12640	2652	71014	5:30	189	OK	Shantanu	Shantanu
10-6-23	8:30	1795	1440	13140	2415	71206	5:30	181	OK	Shantanu	Shantanu
11-6-23	8:35	1765	1390	12980	2390	71307	5:35	189	OK	Shantanu	Shantanu
12-6-23	8:10	1695	1295	12050	2270	71568	5:40	175	OK	Shantanu	Shantanu
13-6-23	8:00	1735	1410	13910	2651	71743	5:35	193	OK	Shantanu	Shantanu
14-6-23	8:15	1735	1450	13340	2710	71934	5:30	205	OK	Shantanu	Shantanu
15-6-23	8:10	1730	1365	13650	2549	72141	5:25	201	OK	Shantanu	Shantanu
16-6-23	8:20	1700	1330	13700	2365	72342	5:40	189	OK	Shantanu	Shantanu
17-6-23	8:00	1650	1310	12840	2219	72531	5:35	181	OK	Shantanu	Shantanu
18-6-23	8:10	1690	1295	12950	2101	72712	5:30	174	OK	Shantanu	Shantanu
19-6-23	8:10	1710	1410	13050	2095	72806	5:35	175	OK	Shantanu	Shantanu
20-6-23	8:15	1740	1365	14010	2417	73061	5:25	195	OK	Shantanu	Shantanu
21-6-23	8:30	1790	1410	12800	2669	73246	5:30	185	OK	Shantanu	Shantanu
22-6-23	8:00	1820	1450	13030	2715	73441	5:40	203	OK	Shantanu	Shantanu
23-6-23	8:05	1840	1475	12870	2378	73644	5:30	208	OK	Shantanu	Shantanu
24-6-23	8:25	1790	1395	11990	2508	73852	5:45	210	OK	Shantanu	Shantanu
25-6-23	8:00	1730	1340	12335	2810	74062	5:35	209	OK	Shantanu	Shantanu
26-6-23	8:30	1740	1310	12378	2439	74271	5:35	190	OK	Shantanu	Shantanu
27-6-23	8:20	1695	1295	13045	2509	74461	5:40	195	OK	Shantanu	Shantanu
28-6-23	8:15	1676	1300	13137	2195	74650	5:40	178	OK	Shantanu	Shantanu
29-6-23	8:00	1650	1330	13580	2435	74834	5:30	185	OK	Shantanu	Shantanu
30-6-23	8:05	1720	1410	14010	2570	75019	5:35	195	OK	Shantanu	Shantanu

Details of Consumables and maintenance works:
 Note-
 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature
(SWM Vendor)

Shantanu
Proprietor

Name & Signature
(Facility Manager)



Monthly Report - Solid Waste Management

Name of Vendor -

BHAVNA ENVIRO

Name of Operator -

SHAMBER

Project Name -

14th Avenue - Gaur City 2

Total No of Flats -

4800

Occupied no. of Flats -

3800

Month & Year -

JULY - 2022

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption Unit Kwh	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
01.7.22	8:10	1800	1420	11042	2315	75214	8:35	185	OK	Shambh	SHAMBER
02.7.22	8:20	1740	1450	11335	2295	75399	8:40	178	OK	Shambh	SHAMBER
03.7.22	8:15	1720	1390	11495	2180	75577	8:30	172	OK	Shambh	SHAMBER
04.7.22	8:00	1750	1450	12210	2340	75799	8:25	186	OK	Shambh	SHAMBER
05.7.22	8:25	1690	1430	12520	2190	75995	8:30	174	OK	Shambh	SHAMBER
06.7.22	8:20	1650	1410	12750	2535	76109	8:35	185	OK	Shambh	SHAMBER
07.7.22	8:35	1630	1390	13225	2611	76294	8:30	188	OK	Shambh	SHAMBER
08.7.22	8:15	1700	1350	13735	2464	76482	8:45	183	OK	Shambh	SHAMBER
09.7.22	8:20	1750	1390	13520	2342	76665	8:30	179	OK	Shambh	SHAMBER
10.7.22	8:00	1775	1250	11995	2451	76844	8:25	188	OK	Shambh	SHAMBER
11.7.22	8:25	1800	1300	12020	2610	77032	8:30	190	OK	Shambh	SHAMBER
12.7.22	8:20	1820	1410	12875	2535	77222	8:35	179	OK	Shambh	SHAMBER
13.7.22	8:10	1810	1400	13000	2395	77401	8:40	181	OK	Shambh	SHAMBER
14.7.22	8:15	1790	1395	13330	2491	77582	8:45	184	OK	Shambh	SHAMBER
15.7.22	8:00	1695	1290	13570	2341	77766	8:25	190	OK	Shambh	SHAMBER
16.7.22	8:20	1735	1330	14010	2650	77956	8:30	185	OK	Shambh	SHAMBER
17.7.22	8:30	1780	1390	12210	2449	78141	8:35	188	OK	Shambh	SHAMBER
18.7.22	8:10	1810	1395	12780	2211	78329	8:30	176	OK	Shambh	SHAMBER
19.7.22	8:00	1850	1420	13330	2109	78505	8:40	175	OK	Shambh	SHAMBER
20.7.22	8:05	1800	1400	14020	2437	78680	8:30	185	OK	Shambh	SHAMBER
21.7.22	8:10	1840	1410	13240	2519	78865	8:35	189	OK	Shambh	SHAMBER
22.7.22	8:20	1870	1475	13725	2467	79054	8:30	184	OK	Shambh	SHAMBER
23.7.22	8:15	1790	1350	14035	2549	79238	8:40	190	OK	Shambh	SHAMBER
24.7.22	8:20	1695	1200	13575	2378	79427	8:35	178	OK	Shambh	SHAMBER
25.7.22	8:05	1720	1300	12095	2617	79606	8:30	195	OK	Shambh	SHAMBER
26.7.22	8:10	1740	1310	11950	2729	79801	8:30	199	OK	Shambh	SHAMBER
27.7.22	8:25	1795	1350	12510	2695	80000	8:30	198	OK	Shambh	SHAMBER
28.7.22	8:30	1840	1410	11980	2852	192	8:35	209	New meter installed	Shambh	SHAMBER
29.7.22	8:10	1810	1395	11500	2910	401	8:35	210	OK	Shambh	SHAMBER
30.7.22	8:00	1790	1350	12570	2549	611	8:40	189	OK	Shambh	SHAMBER
31.7.22	8:05	1695	1330	12480	2420	800	8:30	182	OK	Shambh	SHAMBER

Details of Consumables and maintenance works:

- 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
- 2. The site should be properly ventilated and in hygienic condition
- 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature
BHAVNA ENVIRO SERVICES
(SWM Vendor)
Shambh
Proprietor

Name & Signature
(Facility Manager)

Monthly Report - Solid Waste Management

Name of Vendor- Bharva Envoiro Name of Operator - Shankar Project Name - 14th Avenue - Gaur City 2
 Total No of Flats- 4800 Occupied no. of Flats- 3800 Month & Year - August - 2023

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption		Remarks	Signature of Operator	Signature of Gaur Maintenance Official
								Unit Kwh	Unit Kwh			
01-08-23	8:15	1830	1400	12310	2340	992	8:40	103	177	OK	Shankar	Sankar
02-08-23	8:10	1810	1380	12840	2170	1165	8:35	177	180	OK	Shankar	Sankar
03-08-23	8:00	1790	1420	13325	2210	1342	8:30	180	185	OK	Shankar	Sankar
04-08-23	8:05	1760	1470	11925	2430	1522	8:45	185	181	OK	Shankar	Sankar
05-08-23	8:20	1785	1490	11500	2380	1407	8:30	190	190	OK	Shankar	Sankar
06-08-23	8:15	1870	1510	11695	2510	1688	8:35	190	178	OK	Shankar	Sankar
07-08-23	8:25	1765	1410	12025	2270	2078	8:30	186	186	OK	Shankar	Sankar
08-08-23	8:30	1740	1390	12495	2650	2256	8:30	203	203	OK	Shankar	Sankar
09-08-23	8:20	1800	1420	12980	2190	2442	8:45	194	179	OK	Shankar	Sankar
10-08-23	8:00	1810	1330	14020	2240	2645	8:30	179	187	OK	Shankar	Sankar
11-08-23	8:05	1830	1370	13775	2410	2819	8:35	182	192	OK	Shankar	Sankar
12-08-23	8:00	1840	1290	14210	2390	2996	8:30	196	196	OK	Shankar	Sankar
13-08-23	8:10	1730	1300	14020	2515	3105	8:35	192	192	OK	Shankar	Sankar
14-08-23	8:20	1740	1350	13875	2603	3367	8:40	196	196	OK	Shankar	Sankar
15-08-23	8:35	1760	1380	14432	2195	3559	8:45	176	176	OK	Shankar	Sankar
16-08-23	8:10	1750	1400	14520	2435	3755	8:30	180	180	OK	Shankar	Sankar
17-08-23	8:15	1710	1390	14520	2580	3931	8:35	190	190	OK	Shankar	Sankar
18-08-23	8:20	1690	1450	13825	2710	4111	8:25	210	210	OK	Shankar	Sankar
19-08-23	8:00	1680	1410	14321	2810	4301	8:25	185	185	OK	Shankar	Sankar
20-08-23	8:05	1700	1425	14822	2395	4511	8:55	215	215	OK	Shankar	Sankar
21-08-23	8:00	1730	1490	14942	2830	4696	8:20	213	213	OK	Shankar	Sankar
22-08-23	8:20	1780	1500	13010	2920	4911	8:35	203	203	OK	Shankar	Sankar
23-08-23	8:25	1790	1510	13340	2650	5124	8:40	188	188	OK	Shankar	Sankar
24-08-23	8:20	1810	1490	12980	2330	5327	8:30	190	190	OK	Shankar	Sankar
25-08-23	8:05	1820	1470	12010	2610	5515	8:30	178	178	OK	Shankar	Sankar
26-08-23	8:30	1805	1300	11095	2280	5708	8:40	185	185	OK	Shankar	Sankar
27-08-23	8:35	1840	1380	12891	2450	5883	8:45	192	192	OK	Shankar	Sankar
28-08-23	8:15	1835	1420	13020	2620	6068	8:30	181	181	OK	Shankar	Sankar
29-08-23	8:05	1810	1310	13020	2380	6260	8:40	185	185	OK	Shankar	Sankar
30-08-23	8:00	1825	1350	13321	2444	6441	8:30	193	193	OK	Shankar	Sankar
31-08-23	8:10	1830	1320	13020	2520	6626	8:35	193	193	OK	Shankar	Sankar

Details of Consumables and maintenance works:
 Note-
 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature
 (SWM Vendor)
Shankar
 Name & Signature
 For Gaur City 2
 (Facility Manager)
Shankar

Name & Signature
 For Gaur City 2
 (Facility Manager)
Shankar
 Name & Signature
 Promoter
Shankar

Monthly Report - Solid Waste Management

Name of Vendor - Bhavya Enviro. Name of Operator - SANKER. Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - September-2023

Date	Time of Start of Waste Collection AM	Bio-Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio-Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption Unit Kwh	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
01-9-23	8:15	1040	1420	12185	2350	6819	5:30	105	OK	[Signature]	[Signature]
02-9-23	8:05	1795	1405	12570	2141	7004	5:35	179	OK	[Signature]	[Signature]
03-9-23	8:20	1680	1395	13010	2235	7193	5:40	102	OK	[Signature]	[Signature]
04-9-23	8:16	1710	1310	13320	2310	7365	5:30	106	OK	[Signature]	[Signature]
05-9-23	8:05	1730	1332	12095	2170	7551	5:35	175	OK	[Signature]	[Signature]
06-9-23	8:00	1695	1200	13133	2205	7726	5:30	104	OK	[Signature]	[Signature]
07-9-23	8:25	1635	1250	12978	2050	7910	5:40	100	OK	[Signature]	[Signature]
08-9-23	8:10	1695	1270	11922	2110	8090	5:25	102	OK	[Signature]	[Signature]
09-9-23	8:05	1740	1320	12055	2141	8272	5:30	174	OK	[Signature]	[Signature]
10-9-23	8:20	1710	1350	12495	2208	8448	5:35	177	OK	[Signature]	[Signature]
11-9-23	8:10	1669	1290	13145	2212	8623	5:40	179	OK	[Signature]	[Signature]
12-9-23	8:15	1640	1250	13678	2319	8802	5:35	181	OK	[Signature]	[Signature]
13-9-23	8:30	1710	1390	12900	2251	8982	5:35	179	OK	[Signature]	[Signature]
14-9-23	8:10	1605	1400	12721	2142	9163	5:30	179	OK	[Signature]	[Signature]
15-9-23	8:00	1795	1310	13141	2017	9342	5:40	176	OK	[Signature]	[Signature]
16-9-23	8:05	1710	1345	12791	2122	9510	5:35	105	OK	[Signature]	[Signature]
17-9-23	8:10	1600	1295	13125	2205	9703	5:25	193	OK	[Signature]	[Signature]
18-9-23	8:20	1700	13070	13678	23012	9886	5:40	190	OK	[Signature]	[Signature]
19-9-23	8:15	1740	1378	12980	2425	10076	5:45	195	OK	[Signature]	[Signature]
20-9-23	8:35	1669	1410	13042	2610	10271	5:30	210	OK	[Signature]	[Signature]
21-9-23	8:05	1710	1335	13570	2495	10401	5:20	205	OK	[Signature]	[Signature]
22-9-23	8:00	1780	1365	14321	2650	10686	5:35	209	OK	[Signature]	[Signature]
23-9-23	8:05	1695	1200	11298	2370	10995	5:30	190	OK	[Signature]	[Signature]
24-9-23	8:10	1775	1410	11780	2710	11085	5:40	187	OK	[Signature]	[Signature]
25-9-23	8:15	1000	1402	1325	2450	11272	5:45	195	OK	[Signature]	[Signature]
26-9-23	8:30	1910	1440	14010	2130	11467	5:35	179	OK	[Signature]	[Signature]
27-9-23	8:25	1695	1378	12930	2430	11646	5:30	186	OK	[Signature]	[Signature]
28-9-23	8:10	1632	1240	12576	2511	11832	5:35	194	OK	[Signature]	[Signature]
29-9-23	8:20	1743	1290	11780	2603	12026	5:30	205	OK	[Signature]	[Signature]
30-9-23	8:25	1690	1278	11500	2312	12231	5:40	189	OK	[Signature]	[Signature]

Details of Consumables and maintenance works:
 Note-
 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.



Name & Signature
 (SWM Vendor)
BHAVYA ENVIRO SERVICES
 Proprietor

Name & Signature
 (Facility Manager)
For Gaursons Promoters Pvt. Ltd.
 Authorized Signatory

Monthly Report - Solid Waste Management

Name of Vendor - BHAWA ENVIRO Name of Operator - SWANKAR Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - October - 2023

Date	Time of Start of Waste Collection AM	Bio- Degradable (for OWC) Waste Approx. in kg	Compost Prepared Approx. in kg	Non Bio- Degradable (Recyclable) Waste Approx. in kg	Inert/ Rejected Waste Approx. in kg	Electric Meter Reading	Site Clearance Time PM	Daily Electric Power Consumption		Remarks	Signature of Operator	Signature of Gaur Maintenance Official
								Unit Kwh				
01/10	8:10	1830	1410	12580	2420	12480	5:40	189		ok		
02/10	8:15	1810	1400	11850	2380	12609	5:30	174		ok		
03/10	8:15	1740	1360	15106	2470	12800	5:30	209		ok		
04/10	8:10	1750	1350	12560	2188	12944	5:30	212		ok		
05/10	8:10	1760	1410	11725	2164	13183	5:30	204		ok		
06/10	8:00	1735	1430	12381	2156	13395	5:30	210		ok		
7/10	8:05	1750	1380	12431	2124	13599	4:30	184		ok		
8/10	8:10	1610	1390	12596	2118	13809	4:00	198		ok		
9/10	8:05	1830	1400	11381	2120	13993	4:00	194		ok		
10/10	8:00	1780	1385	13680	2133	14191	5:40	184		ok		
11/10	8:10	1740	1450	13426	2133	14365	5:00	194		ok		
12/10	8:10	1760	1450	12591	2540	14543	4:50	181		ok		
13/10	8:10	1710	1300	11381	2651	14754	4:50	174		ok		
14/10	8:00	1732	1310	11496	2420	14928	5:30	181		ok		
15/10	8:15	1400	1210	12899	2843	15109	6:10	191		ok		
16/10	8:00	1710	1250	11942	2310	15360	5:20	182		ok		
17/10	8:30	1920	1640	13388	2624	15482	4:50	194		ok		
18/10	8:30	1831	1610	13621	2160	15676	4:30	205		ok		
19/10	9:10	1846	1511	12426	2872	15881	4:45	210		ok		
20/10	9:10	1982	1522	11981	2870	16091	5:00	198		ok		
21/10	9:15	1746	1500	11791	2990	16289	5:15	175		ok		
22/10	8:15	1591	1210	12391	2780	16481	5:20	181		ok		
23/10	8:00	1672	1521	12872	2105	16684	6:30	181		ok		
24/10	8:15	1472	1200	12061	2670	16834	6:10	192		ok		
25/10	8:00	1538	1310	13187	2551	17028	6:10	189		ok		
26/10	8:05	1922	1633	13459	2186	17218	5:15	230		ok		
27/10	8:00	1761	1310	14201	2434	17415	5:30	181		ok		
28/10	8:10	1903	1420	14570	2021	17629	6:05	192		ok		
29/10	8:00	1481	1400	12386	2312	17821	6:00	210		ok		
30/10	8:50	1898	1648	12891	2842	18031	6:10	215		ok		
31/10	7:45	1872	1630	12800	2109	18246	5:40	194		ok		

Details of Consumables and maintenance works:
 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
 2. The site should be properly ventilated and in hygienic condition
 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.



Name & Signature
 BHAWA ENVIRO SERVICES
 (SWM Vendor)
 Proprietor

Name & Signature
 R. S. Purohit
 Authorized Signatory

Annexure 7 - Log Book of Anti Odor chemical and bleaching power maintained at site

Sep/23

Date	Item	Qty	Signature
11/9/23	Bleaching powder	05	U.S.
01/9/23	Gramkseen Powder	05	U.S.
01/9/23	Black phynite	05	17/9/23
8/9/23	Bleaching powder	05	U.S.
8/9/23	Gramkseen powder	05	U.S.
8/9/23	Black phynite	05	31/9/23
15/9/23	Bleaching powder	05	U.S.
15/9/23	Gramkseen powder	05	U.S.
15/9/23	Black phynite	05	15/9/23
23/9/23	Bleaching powder	05	U.S.
27/9/23	Gramkseen powder	05	U.S.
27/9/23	Black phynite	05	U.S.
30/09/23	Bleaching powder	05	U.S.
30/09/23	Gramkseen powder	05	U.S.
30/09/23	Black phynite	05	U.S.
October 2023			30/9
01/10/2023	Bleaching powder	05	U.S.
01/10/2023	Gramkseen powder	05	U.S.
1/10/2023	Black phynite	05	U.S.

Date	Item	Qty	LPH	Signature
07/10/23	Bleaching powder	05		
07/10/23	Gramsden powder	05		
07/10/23	Black phynite	05		
15/10/23	Bleaching powder	05		
15/10/23	Gramsden powder	05		
15/10/23	Bleaching powder Black phynite	05		
22/10/23	Bleaching powder	05		
22/10/23	Gramsden powder	05		
22/10/23	Black phynite	05		
29/10/23	Bleaching powder	05		
29/10/23	Gramsden powder	05		
29/10/23	Black phynite	05		

1000Kg/day Bio Mechanical Compost Machine Technical Specifications

Output	Organic manure
Machine Specifications	<ul style="list-style-type: none"> • Inbuilt Shredder • S.S Composting Tank • Oil Tank • Heating System • Climate Control System • Two Single Phase Exhaust
Dimensions in Lx W x H (Ft)	9 x 6 x 6.5
Volume Reduction	80-90%
Capacity per day	100-1100Kgs
Power Consumption Load with Shredder while feeding	(10-15 H.P)
Power Consumption Load During Composting Process	(7.5-12 H.P)
Installation requirement	Three phase electrical supply, vent for outdoor exhaust
Control system	PLC based control
Machine Operation	Fully Automatic
Waste input & compost removal provision	Separate door for waste input & separate door for compost removal

Heater system 6KW	Indirect Oil Heating
Composting method	Micro-organism based natural composting
Processing time	Within 24hours
Other features	<ul style="list-style-type: none"> • S.S Composting Tank • Oil level indicator • Temperature Controller and sensor • Humidity Sensor • Compost in composting tank Level indicator • Machine Operation indicator
Treatable items	Food Waste, Fruits, Fruit peels, Plate Left Over's, Vegetables, Vegetable peels, Fish, Fish bones, Chicken bones, Bread, curries, garden waste (dried/wet leaves, small twigs).
Untreatable items	Coconut shells, Metal waste, plastic, glass, big bones, large shells, petrochemicals
Warranty	12 Months

Geared Motor	ABB / Bharat Bijli / Siemens / Crompton
PLC/electricals (Contractors/HMI/Wiring/Relay/MCB)	L&T, Siemens, Mitsubishi, Delta
Particle reduction Unit Blades	Special Alloy Steel (Case hardened 45-55 HRC)
Steaming controller Uni	Senor based Panel controlled
Humidity Unit	Senor based Panel controlled
Canopy	Sound and Fire proof

HYDROTECH



Annexure P/8
National Green Tribunal Bar Association

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Room No. 28, NGT Complex, Faridkot House, Copernicus Marg, New Delhi - 110001
Tel. : +91-9910811802 E-mail : info@ngtba.org Website : www.ngtba.org

Receipt No. : 375

Date : 22/12/2023

Received with thanks from NAURGOHS PROMOTERS P.L.D.

an amount of Rupees Twenty five thousand only/- DA 465/2023

through Cash / Cheque / Bank Draft No. D.D. (522187)

Dated 20/12/2023 drawn on

on account of N.G.T Bar Association

Treasurer / Secretary

National Green Tribunal Bar Association

Room No. 28, NGT Complex,
Faridkot House, Copernicus Marg,
New Delhi-110001

NGT Bar Association

₹ 25000/-